



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-51/2011/6686/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri M. Narayan,
District & Sessions Judge,
Jorhat.

Dated Guwahati the 14th November, 2019.

Sub: **Casual leave .**

Ref:- Your letter No. JJA/10402/2019, dtd. 07.11.2019.

Sir,

With reference to the above, I am directed to inform you that your prayer for 2 (two) days casual leave on 07.11.2019 and 08.11.2019, has been granted/rejected. A senior Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-51/2011/6687/A, dated 14.11.19
Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court


JT. REGISTRAR (VIGILANCE)

Relas